

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 1374 of 2018

Arun Kumar ... Appellant
Versus
The State of Jharkhand through Vigilance ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. B.M. Tripathy, Adv.
For the Vigilance : Mr. T.N. Verma, Adv.

06 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal eight weeks after the lockdown is over for
final hearing.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-